THE HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION

Imphal, 22nd December, 2017

No. HCM/A-28/80-Estt(V)/ Hon'ble the Acting Chief Justice, High Court of Manipur is pleased to appoint the following Grade-IV employees of the High Court of Manipur on promotion on officiating basis to the post of Junior Administrative Assistant in the scale of pay of $\stackrel{?}{\sim}$ 5,200-20,000+GP $\stackrel{?}{\sim}$ 3000/- per month plus other allowances as admissible under the Rules with effect from the date of joining.

SI. No.	Name of the employee	Against the post vacated by
1	Shri H. Herojit Singh, Farash	Shri S. Kanankumar Singh, promoted
2	Shri Ph. Ongkernath Sharma, Attender	Shri O. Surjit Singh, promoted

They shall be on probation for a period of 1 (one) year from the date of joining.

By order etc.,

Sd/-

(A. Guneshwar Sharma)

REGISTRAR GENERAL

HIGH COURT OF MANIPUR

Endt. No. HCM/A-28/80-Estt(V)/ \mathcal{F} 6/ \mathcal{F} 8 —6/Copy to:-

Imphal, 22nd December, 2017

- The Commissioner of Vigilance, Manipur.
 The Accountant General (A&F) Manipur
- The Accountant General (A&E), Manipur.
 The Secretary Law & Legislative Affairs Department
- 3. The Secretary, Law & Legislative Affairs Department, Govt. of Manipur.
- 4. The Registrar/Registrar (Vigilance)/(Admin/PM & P), High Court of Manipur.
- 5 The CPC, High Court of Manipur
 - He is requested to upload the above Notification in the official website of this Registry.
 - 6. The Joint Registrar (Judl. & Bench)/(Admn./PM & P), High Court of Manipur.
 - 7. The Deputy Registrar (Judl.)/(Accounts & Planning)/(Admn./PM&P), High Court of Manipur.
 - 8. The Principal Secretary to Hon'ble the Acting Chief Justice.
 - 9. The Assistant Registrar-I/II/III/LRO/Sr. Grade Stenographer/Court Managers, High Court of Manipur.
 - 10. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
 - 11. The System Analyst, High Court of Manipur.
 - 12. All Superintendents/Stamp Reporter/Court Officers/Protocol Officer/Court Masters, High Court of Manipur.
 - 13. Persons concerned.
 - 14. Order Book/Guard File/Concerned File.

REGISTRAR GENERAL HIGH COURT OF MANIPUR